

materials brought on record, it appears that petitioner has no criminal antecedent prior to institution of the present case and after that he has been remanded in two other cases, as such, no case under section 413 IPC is made out. Further another co-accused, Sabbir Khan has been enlarged on bail by co-ordinate Bench of this Court vide order dated 29.06.2020 in B.A. No.3351 of 2020, as such, petitioner also deserves to be enlarged on regular bail as he is in custody since 05.10.2019 and the charge-sheet has already been submitted, as such, petitioner, named above, is directed to be released on bail on furnishing bail bond of Rs. 20,000/- (Rupees Twenty Thousand) with two sureties of the like amount each to the satisfaction of learned District & Additional Sessions Judge, Khunti in connection with Murhu P.S. Case No.79 of 2019, corresponding to G.R. No.460 of 2019, on the following conditions:-

(i) One of the bailor shall be deponent of the present petition namely, Gopal Saw, S/o Bakas Saw, R/o Murhu Basti, P.O.+ P.S. Murhu, Distt.-Khunti, Jharkhand and having UID Number is 311643855313.

Office is directed to send photo copy of the UID Card bearing No.311643855313 of deponent along with this order to the court below so as to verify the authenticity of the bailor.

(ii) Another bailor shall be close relative of the petitioner.

(iii) The Jail Authority shall release the petitioner only after his medical check-up.

(vi) The Civil Surgeon, Khunti is directed to medically examine the petitioner at the time of his release and if require, petitioner shall be taken for quarantine, but if no such requirement is there, he shall be released forthwith, if not wanted in any other case.

(v) Petitioner shall appear before the learned trial court on each and every date fixed for his appearance, failing which the trial court shall cancel the bail bonds of the petitioner.

(vi) Petitioner shall also comply with all the guidelines issued by the Government to meet the challenges of Covid-19, as the country is passing through Pandemic of Covid-19.

(Kailash Prasad Deo, J.)